

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 68/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE COMPANY: Prabodh Kumar Gupta v/s Jaypee Infrotech Ltd.

SECTION OF THE COMPANIES ACT: U/S 7 of I & B Code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	Siddharth Singhal	Advocate	Respondent	S. Singhal
2.	Mukesh Chaddha	CA	CA	Mukesh

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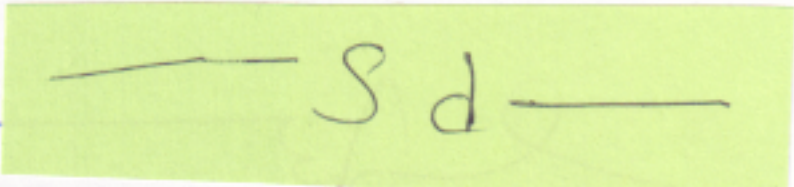
Sri Mukesh Chaddha, CA for the Financial Creditor, Sri Siddarth Singhal for the respondent Corporate Debtor. It is stated that objection on the present petition is filed today. The learned CA files rejoinder to the such objection.

A copy thereof is furnished to the respondent. The Respondent counsel informs that, the Senior Advocate Sri Ajay Bhanot may likely to argue the present matter. Hence, the time is granted.

In view of this, the matter is fixed for argument in respect of present petition.

The matter be listed on 11<sup>th</sup> August, 2017.

Dated: 28.07.2017

  
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Mohd. Zaid